

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

16. IA 2789(MB)2024  
IN  
C.P. (IB)/219(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.06.2024**

Name of the Party: Satra Properties India Limited Through:  
Ms. Vaishali Arun Patrikar  
Vs  
Cineline Exports Private Limited

Section 7, 19(2) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Ld. Counsel for the Applicant/ Resolution Professional present through physical mode.

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2. This is an Application filed u/s 19(2) by the Resolution Professional seeking an appropriate order from this Bench against the Respondent(s)/ suspended Board of Director(s) to provide the list of Director(s), Financial Statements and the GST information etc.
3. During the course of arguments and upon perusal of records, this Bench took note that pursuant to admission of the captioned Petition vide order dated 24.11.2023 against the Corporate Debtor, the IRP was appointed. Subsequently, vide order dated 16.05.2024, the IRP was changed and the resultantly a new IRP was appointed by this Bench for conducting the CIRP.
4. Ld. Counsel for the Applicant submits that only two CoC meetings have been held during the entire CIRP period.
5. Regarding the prayer in the Application under consideration, we note that no efforts have been made by the Resolution Professional to obtain information through portals of the Statutory Government

Authorities. The CIRP proceedings are required to be completed in a time bound manner. However, we note that the RP has not made much progress in the proceedings considering that only two CoC meetings have been held since, 24.11.2023.

6. The RP is directed to act as per the timelines prescribed in the CIRP and take necessary steps to obtain requisite information from the portals of the relevant Statutory Authorities. And submit a final list of documents required after taking all necessary steps as listed above.
7. Post this matter on **24.07.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**